

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.11 - IA(Plan)/14(AHM)2024  
In  
C.P.(IB)/159(AHM)2023

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Mekaster Finlease Ltd  
V/s  
Tiaan Consumer Ltd

.....Applicant

.....Respondent

**Order delivered on 23/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon,ble Member(T)**

**PRESENT:**

For the Applicant :Mohd. Nazim Khan, PCS  
For the Respondent :

**ORDER**

**IA(Plan)/14(AHM)2024**

Physical copy of the application has not been filed.

Learned PCS for the applicant undertakes to file the same within three working days.

Re-list for further consideration on 01.05.2024.

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**